

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1913
ANSWERED ON - 04/08/2021

GUIDELINES FOR OLD AGE HOMES

1913. DR. ANIL AGRAWAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the norms/guidelines laid down for construction/maintenance of old age homes in the country;
- (b) the number of old age homes opened in the country including in Uttar Pradesh during the last three years, State-wise;
- (c) the details and the number of people residing in each of the these homes, location-wise; and
- (d) the amount of funds released to the implementing agencies for setting up these homes during the said period?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) This Ministry provides financial assistance to NGOs/ Voluntary organisations etc. for running and maintenance of senior citizen homes (old age homes) under the Atal Vayo Abhyudaya Yojana. The norms / guidelines for the scheme are at **Annexure I**.

(b) to (d) State/ UT wise details, including Uttar Pradesh, regarding number of new old age homes financially assisted during the last three years, number of beneficiaries and funds released is at **Annexure-II**.

Annexure referred to in reply to Parts (a) to (d) of Rajya Sabha Unstarred Question No. 1913 on GUIDELINES FOR OLD AGE HOMES, to be answered on 04.08.2021

Standards Norms for Old age homes

1. **Land-** The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.

2. **Living Space** -The old age home shall have minimum area per resident as per the following norms:

- (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
- (ii) There shall be a separate bed for each resident
- (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
- (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)

3. **Facilities** - Every institution being funded under this scheme shall have further the following facilities:

- (i) Residential area comprising rooms/dormitories-separately for men and women;
- (ii) Adequate Safe drinking water and for ancillary purposes
- (iii) Electricity, fans and heating arrangement for residents (as necessary);
- (iv) Kitchen-cum-store and office;
- (v) Dining hall;
- (vi) Recreation facilities, television, newspaper and an adequate collection of books;
- (vii) Activities for keeping the residents productively occupied;
- (viii) First aid, sick bay and primary healthcare facilities.
- (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.

4. **Operational Standards:** Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:

- i. **Nutrition** – adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.
- ii. **Medical facilities/ Medicare-** The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination with the District Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care
- iii. **Recreation** – At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)- religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
- iv. Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.

- v. **Security-** necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- vi. **Clothing** – Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- vii. **Rooms** – Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- viii. **Bathrooms and toilets** –Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- ix. **Hygiene and Sanitation-** All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

5. **Monitoring methodology:-**

- (i) Progress reports on the portal
- (ii) Inspections carried out by representatives of the Project Monitoring unit (PMU).
- (iii) Observation of performance through live tracking of projects (CCTV)/Web portal of the Department/ Website of implementing agencies.
- (iv) Monthly monitoring through Project Management Committee at the level of Joint Secretary and Half yearly progress monitoring through Steering Committee;
- (v) Annual progress monitoring by the Minister of Social Justice and Empowerment.
- (vi) Third party evaluation may be conducted on regular intervals through a reputed Agency working in the field of ageing in accordance with Government of India instructions issued from time to time. The Third Party will be selected by the Plan/ Statistics Division of the Ministry as per the General Financial Rules.
- (vii) The Department of Social Justice and Empowerment and NISD would formulate and establish any further monitoring mechanisms for effective implementation of various activities under the Scheme.

Annexure-II

**Annexure-II referred to in parts (a) to (d) of reply to the Rajya Sabha
Unstarred Question No. 1913 to be answered on 04.08.2021**

State wise details of new projects of Sr. Citizen Homes (Sr.CH) financially assisted under Integrated Programme for Senior Citizens(IPSrC) during the last 3 years

1. 2018-19

Sl. No.	State	Districts	No. of Sr. CHs	No. of beneficiaries	Funds Released (Rupees)
1	Maharashtra	Aurangabad	1	50	270000
2	Tamil Nadu	Thoothukudi	1	25	180000
		Krishnagiri	1	25	180000
	Total		3	100	630000

2. 2019-20

Sl. No.	State	Districts	No. of Sr.CHs	No. of beneficiaries	Funds Released (Rupees)
1	Arunachal Pradesh	Siang	2	75	475000
2	Assam	Barpeta	1	25	190000
		Odalgi	1	25	190000
		Kamrup Metropolitan	2	70	475000
		Lakhimpur	1	50	285000
		Goalpara	2	75	570000
		Dhemaji	1	25	190000
3	Gujarat	Mehsana	1	25	180000
4	Haryana	Ambala	1	25	180000
5	Karnataka	Dharwad	1	50	270000
		Chamrajnagar	1	25	180000
		Yadgir	1	50	270000
6	Madhya Pradesh	Damoh	1	25	180000
7	Maharashtra	Bhandara	1	50	270000
		Gondia	1	25	180000
8	Odisha	Nabarangapur	1	50	270000
		Balangir	1	50	270000
		Rayagada	1	50	270000
		Puri	1	50	270000
9	Rajasthan	Jodhpur	1	25	180000
		Sawai Madhopur	1	25	180000
		Sikar	1	25	180000
10	Tamil Nadu	Chennai	1	50	270000
11	Telengana	Nirmal	1	25	180000
	Total		27	970	6155000

3. 2020-21

Sl. No.	State	District	No. of Sr.CHs	No. of beneficiaries	Funds Released (Rupees)
1	Arunachal Pradesh	East Siang /Siang	1	50	1505354
		West Siang	1	50	1505354
2	Assam	Baksha	1	25	971722
		Bongaigaon	1	50	1566508
		Chirang	1	50	1389301
		Dibrugarh	1	25	961397
		Dima Hasao	1	50	1588205
		Karbi Anglong	1	50	1473388
		Kokrajhar	1	50	1473388
		Nalbari	1	50	1608204
		Tinsukia	1	50	1588205
		West Karbi	1	50	1437252
3	Chhattisgarh	Balrampur	1	50	1520270
		Bilaspur	1	50	2391523
		Raigarh	1	50	1457726
		Raipur	1	50	1458384
		Sarguja	1	50	1005021
4	Delhi	North West	1	50	1523562
5	Goa	North Goa	1	50	965594
		South Goa	1	50	924735
6	Gujarat	Banaskantha	1	50	1405922
		Dang	1	50	1303466
		Gir Somnath	1	25	855525
		Junagarh	1	25	814214
		Morbi	1	50	1523562
		Patan	1	50	1294866
		Tapi	1	50	1303466
7	Haryana	Gurgaon	1	25	961397
		Jhajjar	1	25	929796
8	Jharkhand	Paschim Singhbhum	1	50	1457726
		PurbiSinghbhum	1	50	1448509
9	Karnataka	Bagalkot	1	50	1458384
		Koppal	1	50	1458384
		Mysuru	1	25	961397
		Raichur	1	50	1458384
		Uttar Kannada	1	50	1458384
10	Madhya Pradesh	Agar Malwa (SR)	1	25	961397
		Barwani	1	50	1144225
		Hoshangabad	1	50	1065922
		Mandla	1	50	1287952

		Narsingpur	1	25	853920
		Panna(SR)	1	25	904819
		Ratlam	1	50	1207435
		Seoni	1	50	2381153
11	Meghalaya	Ri Bhoi	1	50	1467133
		West Jaintia Hills	1	50	1437946
12	Mizoram	Kolasib	1	25	958519
		Lunglei	1	25	958519
13	Nagaland	Dimapur	1	50	1390013
14	Rajasthan	Alwar	1	50	1436659
		Bharatpur	1	50	1053597
		Bhilwada	1	50	1189734
		Bundi	1	50	1442584
		Dausa	1	50	1027178
		Jaipur	1	50	961397
		Udaipur	1	50	1129824
15	Tamil Nadu	Coimbatore	1	25	1570171
		Dharampuri	1	50	2102340
		Kallakurichi	1	25	1652795
		Kanchipuram	1	25	1652795
		Ranipetai	1	25	1425579
		Tenkasai	1	50	1708643
		Tirupatur	1	50	2300780
16	Uttar Pradesh	Balia	1	50	1327331
		Balrampur	1	25	967528
		Banda	1	50	1473856
		Chandoli	1	25	792107
		Chitrakoot	1	50	1061478
		Gautambudh Nagar	1	25	961397
		Jhansi	1	50	1448509
		Kaushambi	1	50	1275691
		Lalitpur	1	50	1457068
		Mahoba	1	50	1255035
		Moradabad	1	25	967528
		Sant Ravidas Nagar	1	50	982959
		Sitapur	1	25	961397
		Unnao	1	50	1513686
17	West Bengal	Coochbehar	1	50	1523562
		Dakshin Dinajpur	1	50	1515661
		Malda	1	50	1523562
		Murshidabad	1	50	1523562
		North 24-Pargana	1	50	1523562
		Paschim Bardhman	1	50	1458384
		Uttar Dinajpur	1	25	961397
	Total		84	3650	111556764